

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW DELHI~~XXXXXX~~ / CCP No. 9 19 92 in OA 1748/91Yadu Lal

APPLICANT (S)

Shri Wattan Singh

COUNSEL

VERSUS

P. C. Rai

RESPONDENT (S)

COUNSEL

Date	Office Report	Orders
		<p>7.1.92.</p> <p>None appears for the petitioner.</p> <p>Perused the petition and the order. No good grounds. Petition is dismissed.</p> <p><i>Cec</i> ( P. C. JAIN ) MEMBER (A)</p> <p><i>V. S. Malimath</i> ( V. S. MALIMATH ) CHAIRMAN</p>